

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 272 of 2013 &
IA-366 of 2013

Dated: 9th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jayshree Chemicals Ltd. ... Appellant(s)
Versus
Orissa Electricity Regulatory ... Respondent(s)
Commission & Anr.

Counsel for the Appellant (s) : Ms. Shikha Ohri
Counsel for the Respondent (s): Mr. Prashanto Chandra Sen
Ms. Anushruti for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent No.2. He is directed to file his respective Written Submissions on or before 27.10.2014 after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions if any on **27.10.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson